



## Central Administrative Tribunal Cuttack Bench, Cuttack

OA No. 565/2020 MA No. 692/2020

This the 11th day of January, 2021

(Through Video Conferencing)

HON'BLE MR. PRADEEP KUMAR, MEMBER (A) HON'BLE MR. SWARUP KUMAR MISHRA, MEMBER (J)

Sukanta Kumar Jena, Aged about 51 years S/o- Dusasan Dakhina Singh, At present continuing as JTO-I, Under Aviation Research Centre, Charbatia, At-Qtr. No.- 3R/51, ARC Campus, Charbatia, Distt.- Cuttack, 754028

... Applicant

(By Advocate: Sh. M S Sahoo)

## **VERSUS**

- 1. Union of India represented through, The Director General of Security, Cabinet Secretariat, East Block-V, R.K. Puram, New Delhi-110066
- Joint Deputy Director, (Personnel), Cabinet Secretariat, East Block-V, R.K. Puram, New Delhi-110066
- 3. Assistant Director (Personnel), Aviation Research Centre At/PO- Charbatia, Choudwar, Distt.- Cuttack- 754028



4. Sri Hari Krishana Bhardwaj, S/o Aldal Prasad Sharma, Presently continuing as JTO-I, in AIR Wing, ARC Sarsawa, Distt.- Saharanpur, Uttar Pradesh

... Respondents

(By Advocate: Sh S B Mohanty)

## ORDER (ORAL)

## Hon'ble Pradeep Kumar Member (A)

After arguing the matter for some time, learned counsel for the applicant sought permission of the Court to withdraw the OA. Permission is granted. OA is dismissed as withdrawn.

(Swarup Kumar Mishra) Member (J) ( Pradeep Kumar ) Member (A)

Jade & Kumh

/sunita/neetu/